

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	REVIEW APPLICATION/04/KOB/2022
SECTION	420(2) C/ACT R/W NCLT RULE 154
NAME OF PARTIES	STANLY AYNIKKAL ANTONY V/S GEOSTAN MARINE INDIA PVT LTD & 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	VERITAE LEGAL.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, NAVOD PRASANNAN, K V KRISHNAKUMAR.

25 April 2024

O R D E R

REVIEW APPLICATION/04/KOB/2022

Learned representing Counsel, Ms. Angita T Menon appears on behalf of the Applicant through virtual mode. Respondents are represented by Learned Counsel, Ms. Gopika and Learned Counsel, Mr. K V Krishnakumar through virtual mode. Learned Liquidator, Mr. Sreenivasan P R is present through virtual mode.

Both sides sought for an adjournment. Considering the request of the parties, matter adjourned for further consideration to **06.06.2024**.

IA(C/ACT)/50/KOB/2022

List this matter for further consideration on **06.06.2024**.

IA(C/ACT)/73/KOB/2022

List this matter for further consideration on **06.06.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)